

12.01 hrs.

## PAPERS LAID ON THE TABLE

DETAILED DEMANDS FOR GRANTS OF  
MINISTRY OF EXTERNAL AFFAIRS FOR  
1980-81

THE MINISTER OF EXTERNAL  
AFFAIRS (SHRI P. V. NARASIMHA  
RAO): I beg to lay on the Table a  
copy of the Detailed Demands for  
Grants (Hindi and English versions)  
of Ministry of External Affairs for  
1980-81. [Placed in Library. See No.  
LT-988/80].

A COPY OF CENTRAL ADVISORY COMMIT-  
TEE FOR LIGHT HOUSES (PROCEDURAL)  
AMENDMENT RULES 1979

THE MINISTER OF SHIPPING  
AND TRANSPORT AND TOURISM  
AND CIVIL AVIATION (SHRI A. P.  
SHARMA): I beg to lay on the Table  
a copy of the Central Advisory Com-  
mittee for Lighthouses (Procedural)  
Amendment Rules, 1979 (Hindi and  
English versions) published in Noti-  
fication No. G.S.R. 867 in Gazette of  
India dated the 23rd June, 1979, under  
sub-section (3) of section 21 of the  
Lighthouse Act, 1927. [Placed in  
Library. See No. LT-989/80].

DETAILED DEMANDS FOR GRANTS OF  
MINISTRY OF COMMERCE FOR 1980-81

THE MINISTER OF COMMERCE  
AND STEEL AND MINES (SHRI  
PRANAB MUKHERJEE): I beg to  
lay on the Table a copy of the Detail-  
ed Demands for Grants (Hindi and  
English versions) of Ministry of  
Commerce for 1980-81. [Placed in  
Library. See No. LT-990/80].

A COPY OF APPRENTICESHIP (AMEND-  
MENT) RULES, 1979

THE MINISTER OF STATE IN  
THE MINISTRY OF LABOUR  
(SHRI T. ANJ'AH): I beg to lay on  
the Table a copy of the Apprentice-  
ship (Amendment) Rules, 1979

(Hindi and English versions) pub-  
lished in Notification No. G.S.R. 1012  
in Gazette of India dated the 28th  
July, 1979, under sub-section (3) of  
section 37 of the Apprentices Act,  
1961. [Placed in Library. See No.  
LT-991/80].

ANNUAL REPORT OF DREDGING CORPORA-  
TION OF INDIA LTD. FOR 1978-79 AND  
ITS AUDITED ACCOUNTS

THE MINISTER OF SHIPPING  
AND TRANSPORT AND TOURISM  
AND CIVIL AVIATION (SHRI A. P.  
SHARMA): I beg to lay on the Table  
a copy of the Annual Report (Hindi\*  
version) of the Dredging Corporation  
of India Limited, for the year 1978-  
79 along with the Audited Accounts  
and the comments of the Comptroller  
and Auditor General thereon, under  
sub-section (1) of section 619A of  
the Companies Act, 1956. [Place in  
Library. See No. LT-992/80].

12.03 hrs.

2

CALLING ATTENTION TO MATTER  
OF URGENT PUBLIC IMPORTANCE

REPORTED CLOSURE OF A NUMBER OF  
INDUSTRIAL UNITS IN DHANBAD COAL  
FIELDS AREA

श्री चन्द्रबहा प्रसाद वर्मा (झारखण्ड) : मैं  
प्रविलम्बनीय लोक महत्व के निम्न लिखित विषय  
की झारखण्ड उद्योग मंत्री का ध्यान दिलाता हूँ और  
प्रार्थना करता हूँ कि वह इस बारे में एक  
वक्तव्य दें ---

"धनबाद कोयला खान क्षेत्र में बहुत सी  
औद्योगिक इकाइयों के बन्द हो  
जाने, जिस के कारण लगभग दस  
हजार कर्मकार बेरोजगार हो गए  
हैं, के समाचार।"

DR. VASANT KUMAR PANDIT  
(Rajgarh): There is a privilege  
motion. We are not given an oppor-  
tunity to speak also. (Interruptions)

MR. SPEAKER: We have admitted  
a question on that.

\*English version of the Annual Report and Review thereon—both in  
Hindi and English—were laid on the Table on 28th March, 1980.